

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 2604 of 1992

New Delhi, dated the 9th December, 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Roshan Lal,  
R/o 170, Raj Nagar, Safdarjang Quarters,  
Quarters,  
New Delhi. .... Applicant

(None appeared)

VERSUS

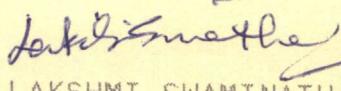
1. Union of India through the  
Secretary,  
Ministry of Health & F.W.,  
Nirman Bhawan,  
New Delhi.
2. The Director General, Health Services,  
Nirman Bhawan,  
New Delhi.
3. The Medical Superintendent,  
Safdarjang Hospital,  
New Delhi. .... Respondents

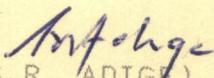
(None apeared)

ORDER (ORAL)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

We note that applicant was absent even on the last occasion also i.e. 24.11.97. The case was listed at Sl. No.10 of the cases for regular hearing in to-day's list. In the absence of applicant and/or his counsel the O.A. is dismissed for default and non-prosecution.

  
(MRS. LAKSHMI SWAMINATHAN)  
MEMBER (J)

  
(S.R. ADIGE)  
VICE CHAIRMAN (A)

/GK/